

**SITTING ARRANGEMENT WITH MODIFICATIONS TO BE EFFECTED FROM
06.08.2015 IN THE EXISTING ROSTER UNTIL FURTHER ORDERS**

CJ'S COURT	ASHOK BHUSHAN, C.J & A.M.SHAFIQUE, J.	ADMN. & HG:	O.P/W.P(C) : PUBLIC INTEREST LITIGATION, POLICE PROTECTION & POLICE HARASSMENT D.B CONTEMPT MATTERS, W.A : SERVICE & MISC. (NOT MENTIONED ELSEWHERE) & SPECIFICALLY ORDERED CASES.
5 D	THOTTATHIL B.RADHAKRISHNAN & SUNIL THOMAS, JJ.	ADMN. & HG:	D.B.CIVIL & DEVASWOM BOARD MATTERS O.Ps./W.Ps.(C) : WAKF TRIBUNAL MATTERS AND REVISION PETITIONS UNDER THE WAKF ACT & SPECIFICALLY ORDERED CASES.
2 B	K.T. SANKARAN & B. SUDHEENDRA KUMAR, JJ.	ADMN. & HG:	D.B CRIMINAL MATTERS INCLUDING OFFENCES AGAINST WOMEN AND CHILDREN, O.P/W.Ps.(C):- PREVENTIVE DETENTION INCLUDING HABEAS CORPUS & SPECIFICALLY ORDERED CASES.
2 C	T.R.RAMACHANDRAN NAIR & K.P JYOTHINDRANATH, JJ.	HG:	D.B.CIVIL MATTERS UPTO 2012 HG. SPECIFICALLY ORDERED CASES. ADMN &HG
3 B	ANTONY DOMINIC & SHAJI P. CHALY, JJ.	ADMN. & HG:	D.B TAX MATTERS INCLUDING W.As., W.A:- KERALA EDUCATION ACT & RULES (INCLUDING SERVICE), UNIVERSITY SERVICE MATTERS INCLUDING TEACHING AND NON TEACHING STAFF OF AIDED AND PRIVATE SCHOOLS & COLLEGES, CRP(UT) & SPECIFICALLY ORDERED CASES & W.As (MISC.) HG.
2 D	P.N RAVINDRAN & ANU SIVARAMAN, JJ.	ADMN. & HG:	CIVIL APPEALS - L.A.As, INS.APPEALS, M.A.C.As, M.F.As, ARBITRATION APPEALS & COMPANY APPEALS AND SPECIFICALLY ORDERED CASES.
2 A	K.SURENDRA MOHAN & MARY JOSEPH, JJ.	ADMN. & HG:	O.Ps/W.Ps(C) : ADMISSION TO SELF FINANCING PROFESSIONAL COLLEGES- SEAT SHARING, FIXATION OF FEES ETC. AND BUILDING LEASE AND RENT CONTROL ACT, R.C.REV AND SPECIFICALLY ORDERED CASES.
6 B	P.R.RAMACHANDRA MENON & BABU MATHEW P.JOSEPH, JJ.	ADMN. & HG:	W.As: CO-OPERATIVE SOCIETIES, (INCLUDING SERVICE), ABKARI ACT, ELECTRICITY ACT, LABOUR,D.B O.Ps/W.Ps(C) INCLUDING O.Ps (CAT & KAT) AND SPECIFICALLY ORDERED CASES. M.A.C.As UPTO 2010- HG.
1 A	C.K.ABDUL REHIM & K.RAMAKRISHNAN, JJ.	ADMN. & HG:	MATRIMONIAL APPEALS & O.Ps./W.Ps.(C) IN RESPECT OF CASES BEFORE THE FAMILY COURTS AND HABEAS CORPUS MATTERS (OTHER THAN PREVENTIVE DETENTION), M.F.A (G&W) AND SPECIFICALLY ORDERED CASES.


1 C	C.T.RAVIKUMAR, J.	ADMN. & HG:	CRL. APPEALS, SPL. LEAVE TO APPEALS AND SPECIFICALLY ORDERED CASES & S.B.CRL.MATTERS INVOLVING OFFENCES AGAINST WOMEN AND CHILDREN - HG.
5 B	P.BHAVADASAN, J.	HG:	CIVIL MATTERS UPTO 2010. & ELECTIONS PETITIONS
4 A	V.CHITAMBARESH, J.	ADMN. & HG:	O.P/W.P(C) - ELECTRICITY (INCLUDING REVENUE RECOVERY), LAND ACQUISITION, K.S.R.T.C MATTERS (INCLUDING SERVICE) ELECTIONS PETITIONS, AND SPECIFICALLY ORDERED CASES.
7 B	K.HARILAL, J.	ADMN. & HG:	CRL. R.Ps, R.Ps(F.C) AND ARBITRATION REQUESTS AVOIDED BY BKP(J) AND SPECIFICALLY ORDERED CASES.
3 A	K.VINOD CHANDRAN, J.	ADMN. & HG:	O.Ps/W.Ps(C) - MISC. NOT MENTIONED ELSEWHERE AND NATIONAL POLICY ON URBAN STREET VENDORS-2009 & SPECIFICALLY ORDERED CASES.
5 A	A.V.RAMAKRISHNA PILLAI, J.	ADMN. & HG:	O.Ps/W.Ps(C) - PANCHAYAT RAJ ACT, MUNICIPALITY ACT, MOTOR VEHICLES, UNIVERSITY MATTERS (EXCLUDING SERVICE MATTERS), BIFR AND LABOUR AND SPECIFICALLY ORDERED CASES.
8 A	P.D.RAJAN, J.	HG:	S.B. CRIMINAL MATTERS UPTO 2010 HG., COMPANY CASES AVOIDED BY PU(J) & SPECIFICALLY ORDERED CASES ADMN & HG
5 C	B.KEMAL PASHA, J.	ADMN. & HG:	ELECTIONS PETITIONS, ARBITRATION REQUESTS, C.R.Ps & O.Ps/W.Ps(C) - UNDER ART.226/227 IN PENDING LOWER CIVIL COURT/TRIBUNAL MATTERS & SPECIFICALLY ORDERED CASES.
1 B	A.HARIPRASAD, J.	ADMN. & HG:	S.As/R.SAs AND S.B CIVIL MATTERS 2011 ONWARDS AND SPECIFICALLY ORDERED CASES.
6 D	DAMA SESHADRI NAIDU, J.	ADMN. & HG:	O.P/W.P(c) - ABKARI ACT INCLUDING R.R, CO-OPERATIVE SOCIETIES MATTERS (INCLUDING SERVICE) & SPECIFICALLY ORDERED CASES.
2 E	P.UBAID, J.	ADMN. & HG:	CRL.APPEALS (PC ACT), COMPANY CASES AND SPECIFICALLY ORDERED CASES S.B.CRL.MATTERS INVOLVING OFFENCES AGAINST WOMEN AND CHILDREN (OTHER THAN BAIL APPLICATIONS) - ADMN. & PETITIONS.
3 C	K.ABRAHAM MATHEW, J.	ADMN. & HG:	BAIL APPLICATIONS INCLUDING THOSE UNDER THE OFFENCES AGAINST WOMEN AND CHILDREN AND SPECIFICALLY ORDERED CASES.
6 A	ALEXANDER THOMAS, J.	ADMN. & HG:	S.B.CRL.MATTERS (MISC.) & O.Ps/W.Ps(C) UNDER ART.226/227 IN PENDING LOWER COURT CRL. MATTERS AND SPECIFICALLY ORDERED CASES.

- 7 E A.MUHAMED MUSTAQUE, J. ADMN. O.Ps./W.Ps.(C) - DEBT RECOVERY TRIBUNAL, SARFAESI & RBI ACT MATTERS AND REVENUE RECOVERY MATTERS NOT MENTIONED ELSEWHERE INCLUDING TAX & SPECIFICALLY ORDERED CASES. & HG.
- 4 B A.K.JAYASANKARAN NAMBIAR, J. ADMN. O.Ps./W.Ps.(C) - SERVICE NOT MENTIONED ELSEWHERE INCLUDING KERALA EDUCATION ACT & RULES AND UNIVERSITY SERVICE MATTERS (INCLUDING SERVICE MATTERS RELATING TO TEACHING & NON TEACHING STAFF OF AIDED AND PRIVATE SCHOOLS & COLLEGES) AND SPECIFICALLY ORDERED CASES. & HG:
- 7 A ANIL. K.NARENDRAN, J. HG: O.Ps/W.Ps(C) - UPTO 2011. SPECIFICALLY ORDERED CASES. ADMN & HG
- 7 D P.V.ASHA, J. HG: O.Ps/W.Ps(C) -2012 ONWARDS. SPECIFICALLY ORDERED CASES. ADMN & HG.
- 1 D P.B.SURESH KUMAR, J. ADMN. CIVIL MATTERS - A.S/R.F.As., C.M.As./F.A.Os., & HG: ORIGINAL SUITS, L.A.As., M.F.As., M.A.C.As., INS.APPEALS & O.Ps./W.Ps.(C) DIVORCE & PROBATE SPECIFICALLY ORDERED CASES.
- 6 C RAJA VIJAYARAGHAVAN V., J HG. CRL.R.Ps UPTO 2008. SPECIFICALLY ORDERED CASES - ADMN. & HG.

On Fridays, the Division Bench in Chief Justice's Court will be taking up Green Bench matters for hearing.

Sd/-
CHIEF JUSTICE
04.08.2015.

(By Order)


Registrar (Judicial)
05.08.2015.